

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 308
185/241/ND/18

IN THE MATTER OF:

Ajay Kumar Singal

...

Applicant/Petitioner

Versus

M/s. Pinkku Chits Pvt. & Ors.

...

Respondent

Under Section: 241

Order delivered on 22.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

,

ORDER

Renotify this case on 05.05.2021



(T.S. Singh)
Court Officer